मेकों की कारों के मूल्यों में समय-समय पर बुद्धि करने के लिये दी गई अनुमति तया उसके कारण बताने वाला एक विवरण सदन की मेज पर रखा जाता है। [देखिये परिशिष्ट 57 अनुपत संख्या 46]।

j|THt'. MINISTER OF INDUSTRY M D. SANJIVAYYA) I (a) 10 (C) A

ement showing the increases allowed in the prices of various makes of cars from time (o time since 1st January 1961, together with reasons therefor is on the Table of the Sabha.] *[See*

tendix 1.V11. Annexure No. 46.]

[MPORT 01- CHLOROMYCETIN

♦647 SHRI CHITTA BASU : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the State Trading Corporation has imported Chloromycetin while there is enough stock of indigenous production and indigenous manufacturers were assured protection;

(b) whe'her it is also a fact that the State Trading Corporation imported this drug on the Health Ministry's request without consulting the Department of Chemicals; and

(c) if the answers *to* parts (a) and above be in affirmative, what arc reasons therefor?

T»p. MINISTER OF COMMERCE (SHRI MANUBHAI SHAH); (a) to (c) A statement is laid on the Table of the House.

STATEMENT

As against an estimated demand of at 40 tonnes, the indigenous production of Chloramphenical (Chloromycetin is the trade name of M's. .--Davis and Co.. for the Chloram-tical marketed by (hem) during 1965 was 29.4 tonnes only. In September 1965. at the time of Indo-Pakistan conflict, it apprehended that a shortage of was certain essential drugs re-d for meeting urgent defence and

¹ Inglish translation.

civil requirements might arise. To oi come the immediate short supply, arrangements were made in consultatior with the D.G.T.D., who arc respoasible for the development of the drug Industry and the Ministry of Health who

to

msible for the maintenance of supply of essential drugs in the country reasonable prices, for the import of certain bulk drugs and raw material not available in adequate quantities within the country, from rupee payment countries, for a value of Rs. 1.3 crore.s through S.T.C. The list of items to be imported included Chloramphenical also. With the improvement in supply position during the year 1966-67 import of this item for actual users borne on the books of the Director General, Technical Development for the period April 1966—March 1967 has not been allowed

DRILLING SURVEY IN MOHPANI COAL FIELD IN MADHYA PRADESH

*650 RATA SHANKAR PRATAP SINGH : Will the Minister of MINES AND METALS he pleased to state ;

(a) whether it is a fact that drilling survey in Mohpani Coal Fields in Nar-singhpur District of Madhya Pradesh was undertaken in 1965 and subsequently the work was stopped;

(b) if so. the reasons therefor?

THE MINISTER OF MINES AND METALS (SHRI S. K. DEY) : (a) and (b) Detailed mapping of Mohpani Coal Fields was carried out by the Geologic.il Survey of India in 1961.62. As some important horizons of coal were reo nised. it was decided <hat drilling operations should be undertaken in the a. Accordingly, drilling operations V.. taken up in Tune 1965 and a depth of approximately 170 metres was reached but no seam of coal was encountered Further drilling was, however, suspended in view of the higher priorities to be given to the investigation of base metals and other strategic minerals, including metallurgical coal. It is proposed resume the operations during the f season 1966-67.

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